

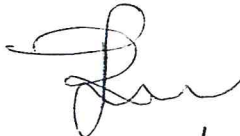
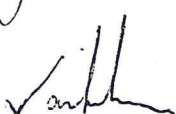
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/651/IB/2017
NAME OF THE PETITIONER : T.C. MOOSA
NAME OF THE RESPONDENT : KARISMAA FOUNDATIONS PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. J. RADHIKA	COUNSEL FOR OPERATIONAL CREDITOR	
2.	Vaibhav R Venkatesh	COUNSEL FOR RESPONDENT	

ORDER

Counsels for both the parties are present. Counsel for the Corporate Debtor has submitted reply statement; the same is taken on record; copy of which is given to the other side. Matter is posted for final arguments. In the meantime, Counsel for the Applicant may file rejoinder, if any. Put up on **02.01.2018 at 10.30 A.M.**

-sel-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk